

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 109
(IB)-1526(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Amritvani Exim Pvt. Ltd.

....Applicant

Vs.

Ajanta Offset and Packaging Ltd

....Respondent

Order delivered on 22.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Kanishk Khetan, Adv.

For the Respondent

: Mr. Arjun Asthana, Adv.

Ms. Sreenita Ghosh, Adv.

Ms. Shivani, Adv.

ORDER

The copy of reply is served today. Learned Counsel for applicant states that there is no need to file rejoinder. List for arguments on 18.11.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**